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Cr1.A.No. 1358 OF 2002
ITEM No.1

Court No. 2

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Cr1mp.No.4297/2003 in
Criminal Appeal No. 1358/2002

KALIYAPERUMAL & ANR.

Appellant (s)

VERSUS

STATE OF TAMIL NADU
(With Appln(s). for bail)
(With Office Report)

Respondent (s)

Date : 25/07/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE G.P. MATHUR

For Appellant (s)Mr. V.J. Francis,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Cr1mp.No.4297/2003 is rejected.

(Meenu Sethi)
Court Master

(Om Prakash)
Court Master